

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

MA 446/2000 in RASR 947/2000

in OA 46/99

DATE OF ORDER : 17.7.2000

Between :-

1. U.O.I., rep. by its
General Manager,
SE Rlys, Garden Reach,
Calcutta.
2. Chief Administrative Officer (S&C),
SE Rlys, Bhubaneswar.
3. Chief Engineer (Con),
SE Rlys, Behind DRM Office Complex,
Dondaparthi, Visakhapatnam.
4. Chief Personnel Officer,
SE Rlys, Garden Reach,
Calcutta.

...Applicants/Respondents

And

1. Sri B.Eswara
2. B.Nandesu
3. P.Ramu

...Respondents/Applicants

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Counsel for the Applicants : Shri C.V.Malla Reddy, SC for Rlys

Counsel for the Respondents : Shri A.M.Rao

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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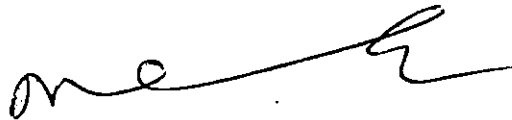
...2.

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri C.V.Malla Reddy, learned standing counsel
for the applicants. None for the Respondents.

2. Reply not filed. Even the learned counsel for the
Respondents is not present today. As similar Review Petition
has already been ^{disposed of} allowed, we do not see any reason to reject
this M.A. Hence M.A. allowed as prayed for. Register the R.A.

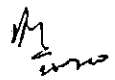


(R.RANGARAJAN)
Member (A)



(D.H.NASIR)
Vice-Chairman

Dated: 17th July, 2000.
Dictated in Open Court.



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